G.S.R. 172(E)., dated the 11th March, 2024, publishing the Citizenship (Amendment) Rules, 2024, under sub-section (4) of Section 18 of the Citizenship Act, 1955.

[Placed in Library. See No. L. T. 517/18/24]

(ii). A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. S.O. 1231(E)., dated the 11th March, 2024, notifying an Empowered Committee in the States or Union Territories and its specifications, issued under sub-section (1) of Section 6B of the Citizenship Act, 1955.

[Placed in Library. See No. L. T. 518/18/24]

(iii). A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 79., in the Weekly Gazette, dated the June 16 — June 22, 2024, publishing the Ministry of Home Affairs, Assam Rifles, Subedar Major (Stenographer-cum-Private Secretary), Subedar (Stenographer-cum-Personal Assistant) and Naib Subedar (Stenographer-cum-Personal Assistant), Group 'B' Posts, Recruitment Rules, 2024, under Section 167 of the Assam Rifles Act, 2006.

[Placed in Library. See No. L. T. 516/18/24]

Notifications of the Ministry of Road Transport and Highways

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री अजय टम्टा): महोदय मैं राष्ट्रीय राजमार्ग अधिनियम, 1956 की धारा 10 के अधीन सड़क, परिवहन और राजमार्ग मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) S.O. 588(E)., dated the 9th February, 2024, levying user fee for the project of 2LPS/4 lane section of Ahmednagar Kinetic Chowk to VasundePhata Section of NH-160 in the State of Maharashtra.
- (2) S.O. 589(E)., dated the 9th February, 2024, levying user fee for the project of 2LPS/4 lane Section of Mantha Taluka Border to Partur Section of NH-548C in the State of Maharashtra.
- (3) S.O. 590(E)., dated the 9th February, 2024, levying user fee for the project of two lane of Mangrulpir-Mahan Section of NH-161A in the State of Maharashtra.
- (4) S.O. 591(E)., dated the 9th February, 2024, levying user fee for the project of 2LPS/4 lane Section of Bodhwad-Muktainagar-Barhanpur Section of NH-753L in the State of Maharashtra.
- (5) S.O. 592(E)., dated the 9th February, 2024, levying user fee for the

- project of four or more lane Section of Meerut-Najibabad Section of NH-34 (Old NH-119) in the State of Uttar Pradesh.
- (6) S.O. 593(E)., dated the 9th February, 2024, levying user fee for the project of four or more lane Section of Kanhauli-Ramnagar Section of NH-131G in the State of Bihar.
- (7) S.O. 672(E)., dated the 13th February, 2024, levying user fee for the project of four or more lane Section of AlandiPalkhi Marg Section of NH-965 in the State of Maharashtra.
- (8) S.O. 673(E)., dated the 13th February, 2024, levying user fee for the project of four lane of Dhangaon to Boregaon Section of NH347BG and 753L in the State of Madhya Pradesh.
- (9) S.O. 1015(E)., dated the 4th March, 2024, levying user fee for the stretch of two-lane with paved shoulder of entire NH-333B in the State of Bihar.
- (10) S.O. 1062(E)., dated the 5th March, 2024, levying user fee for the project of two lane with paved shoulder of Mangaon-Mhalsa-Dighi Port Section of NH-753F in the State of Maharashtra.
- (11) S.O. 1063(E)., dated the 5th March, 2024, levying user fee for the project of four or more lane Section of Hariharganj-Near Parwa More Section of NH-98 in the State of Jharkhand.
- (12) S.O. 1168(E)., dated the 8th March, 2024, amending Notification No. S.O. 280(E), dated the 20th January, 2021.
- (13) S.O. 1170(E)., dated the 8th March, 2024, levying user fee for the project of four or more lane of Raipur-Kodebod Section and Kodebod Dhamtari Section of NH-30 in the State of Chhatisgarh.
- (14) S.O. 1312(E)., dated the 13th March, 2024, levying user fee for the project of four laning of Mandi Dabwali to Chautala Section of NH-54 in the State of Haryana and Punjab.
- (15) S.O. 1314(E)., dated the 13th March, 2024, levying user fee for the project of two lane with paved shoulder of Kundal to Jhadol Section NH-58E in the State of Rajasthan.
- (16) S.O. 1315(E)., dated the 13th March, 2024, levying user fee for the project of four lane Section of Loha to Waranga of NH-361 in the State of Maharashtra.
- (17) S.O. 1316(E)., dated the 13th March, 2024, levying user fee for the project of four laning of Galgalia to Bahadurganj Section of NH-327E in the State of Bihar.

- (18) S.O. 1332(E)., dated the 13th March, 2024, levying user fee for the project of four or more lane Section of TakarkhedBhagile Jalna of NH-753A in the State of Maharashtra.
- (19) S.O. 1380(E)., dated the 15th March, 2024, levying user fee for the project of four lane of Kota Bypass of NH-27 on ToT mode in the State of Rajasthan.
- (20) S.O. 1381(E)., dated the 15th March, 2024, levying user fee for the project of four lane of Ranchi Jamshedpur Section of NH-33 in the State of Jharkhand.
- (21) S.O. 1500(E)., dated the 21st March, 2024, levying user fee for the project of four lane of Lalitpur-Sagar-Lakhnadon Section of NH-44 in the State of Uttar Pradesh and Madhya Pradesh on ToT basis.
- (22) S.O. 1501(E)., dated the 21st March, 2024, levying user fee for the project of four lane of Gwalior-Jhansi Section of NH-44 in the State of Uttar Pradesh and Madhya Pradesh on ToT mode.
- (23) S.O. 1502(E)., dated the 21st March, 2024, levying user fee for the project of four lane of Binjhabahal- Teleibani Section of NH-49 in the State of Odisha.
- (24) S.O. 1503(E)., dated the 21st March, 2024, levying user fee for the project of four laning of Chichra Kharagpur Section of NH-49 (old NH-6) in the State of West Bengal on InVIT basis.
- (25) S.O. 1504(E)., dated the 21st March, 2024, levying user fee for the project of four or more lane of Delhi Hapur of NH-9 (Old NH-24) in the State of Delhi and Uttar Pradesh on ToT mode.
- (26) S.O. 1505(E)., dated the 21st March, 2024, levying user fee for the project of 6/8 lane of Delhi- Meerut Expressway of NH-334 (Old NH-58) in the State of Delhi and Uttar Pradesh on ToT mode.
- (27) S.O. 1536(E)., dated the 22nd March, 2024, levying user fee for the project of four lane of Rewa-Katni-Jabalpur Section of NH-30 (old NH-7) in the State of Madhya Pradesh on InVIT basis.
- (28) S.O. 1537(E)., dated the 22nd March, 2024, levying user fee for the project of four lane of Lakhnadon Khawasa Section of NH-44 (old NH-7) in the state of Madhya Pradesh on InVIT basis.
- (29) S.O. 1539(E)., dated the 22nd March, 2024, levying user fee for the project of four lane of Kaljhar Pattacharkuchi Section of NH-27 (old NH-31) in the State of Assam on InVIT basis.
- (30) S.O. 1568(E)., dated the 27th March, 2024, levying user fee for the

project of four or more lane of Allahabad Bypass Section of NH-19 in the State of Uttar Pradesh on ToT basis.

[Placed in Library. For (1) to (30) See No. L. T. 561/18/24]

- (31) S.O. 1569(E)., dated the 27th March, 2024, levying user fee for the project of four lane of Kachugaon Rakhaldubi Bus Junction section of NH-27 (old NH-31C) and Rakhaldubi bus Junction Kalijhar Section of NH-27 (old NH-31) in the state of Assam on InVIT mode.
- (32) S.O. 1570(E)., dated the 27th March, 2024, levying user fee for the project of four lane of Rewa Katni Section of NH-30 (old NH-7) in the State of Madhya Pradesh on InVIT mode.
- (33) S.O. 1571(E)., dated the 27th March, 2024, levying user Fee Notification for the project of four lane of Jabalpur Lakhnadon Section from Km. 880.600 to Km. 891.780 of NH-30 and Km. 1358.00 to Km. 1428.557 of NH-34 in the State of Madhya Pradesh on InVIT mode.
- (34) S.O. 1572(E)., dated the 27th March, 2024, levying user fee for the project of four or more lane of Orai Barah Section of NH-25 in the State of Uttar Pradesh on InVIT basis.
- (35) S.O. 1575(E)., dated the 28th March, 2024, levying user fee for the project of four lane of Chitradurga Hubli Section of NH-48 in the State of Karnataka on InVIT mode.
- (36) S.O. 1576(E)., dated the 28th March, 2024, levying user fee for the project of four lane of Katni Jabalpur Lakhnadon Section of NH-30 (old NH-7) on InVIT mode.
- (37) S.O. 1584(E)., dated the 30th March, 2024, levying user fee for the project of four or more lane of Shamlaji Motachiloda Nanachiloda Section of NH-48 in the State of Gujarat.
- (38) S.O. 2198(E)., dated the 5th June, 2024, levying user fee for the project of 2/4 lane Section of Satna-Maihar Section of NH 135 BG along with cross road to connect the highway NH-135BG to NH-39 & Loop-1, Ramp-1, Ramp-2 to connect highway NH-135BG to NH-30 in the State of Madhya Pradesh.
- (39) S.O. 2199(E)., dated the 5th June, 2024, levying user fee for the project of four lane of Ahmednagar-Ghogargaon-Ahmednagar/Solapur District Border Section of NH-561A in the State of Maharashtra.
- (40) S.O. 2200(E)., dated the 5th June, 2024, levying user fee for the project of four and more lane of Jaipur-Kishangarh Section of NH-8 (New NH-

- 48) in the State of Rajasthan.
- (41) S.O. 2201(E)., dated the 5th June, 2024, levying user fee for the project of Indore-Gujarat/MP Border Section on NH-47 (Old NH-59) in the State of Madhya Pradesh on EPC mode.
- (42) S.O. 2202(E)., dated the 5th June, 2024, levying user fee for the project of four and more lane of Indore-Gujarat/MP Border Section on NH-59 in the State of Madhya Pradesh on BOT Toll basis.
- (43) S.O. 2203(E)., dated the 5th June, 2024, levying user fee for the project of four and more lane of Talaja-Mahuva-Kagavadar Section of NH-8E in the State of Gujarat.
- (44) S.O. 2204(E)., dated the 5th June, 2024, levying user fee for the project of Birur to Shivamogga Section of Old NH-206 (New NH-69) in the State of Karnataka.
- (45) S.O. 2211(E)., dated the 6th June, 2024, levying user fee for the project of 2/4 lane Section of Chandwad to Manmad Section of NH 752G in the State of Maharashtra.
- (46) S.O. 2212(E)., dated the 6th June, 2024, levying user fee for the project of two lane of Ken River near Amanganj to start of Pawai bypass Section of NH-43Extn in the State of Madhya Pradesh.
- (47) S.O. 2233(E)., dated the 11th June, 2024, levying user fee for the project of Numaligarh to Jorhat Section of NH-37 (Old) including Dergaon Town Section in the State of Assam.
- (48) S.O. 2234(E)., dated the 11th June, 2024, levying user fee for the project of four or more lane of Una-Kodinar Section of NH-51 (Old NH-8E) in the State of Gujarat.
- (49) S.O. 2239(E)., dated the 11th June, 2024, levying user fee for the project of Gulganj to Katni Road Section of NH-43 in the State of Madhya Pradesh.
- (50) S.O. 2253(E)., dated the 12th June, 2024, levying user fee for the project of 2LPS/4 lane of Umariya-Shahdol Section of NH-43 (Old NH-78) in the State of Madhya Pradesh.
- (51) S.O. 2254(E)., dated the 12th June, 2024, levying user fee for the project of four laning of Barhi- Koderma Section of NH-31 in the State of Jharkhand.
- (52) S.O. 2371(E)., dated the 20th June, 2024, levying user fee for the project of two lane of Meensurutti to Chidambaram of NH-227 (New NH-81) in the State of Tamil Nadu.

- (53) S.O. 2372(E)., dated the 20th June, 2024, levying user fee for the project of 2LPS/4 lane and for the use of four or more lane of Piprakothi-Motihari-Raxaul Section on NH-28A in the State of Bihar.
- (54) S.O. 2489(E)., dated the 28th June, 2024, levying user fee for the project of 2LPS/4 lane of Nagarjuna Sagar Dam to Davulapally Section of NH-565 in the State of Andhra Pradesh.
- (55) S.O. 2582(E)., dated the 4th July, 2024, levying user fee for the project of 2LPS/4 lane of Yadgir Bypass to Andhra Border of NH-150 in the State of Karnataka.
- (56) S.O. 2583(E)., dated the 4th July, 2024, levying user fee for the project of two lane of Bowdara- Vizianagram Section of NH-516E in the State of Andhra Pradesh.
- (57) S.O. 2792(E)., dated the 16th July, 2024, levying user fee for the project of 2LPS/4 lane of Ajmer-Nagaur Section of NH-89 (New NH-58) in the state of Rajasthan.

[Placed in Library. For (31) to (57) See No. L. T. 562/18/24]

- I. Notification of the Ministry of Education
- II. Reports and Accounts (2021-22 and 2022-23) of various universities, Institutes and Council and related papers

शिक्षा मंत्रालय में राज्य मंत्री (श्री सुकान्त मजूमदार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. CA/498/2024/MSAE (Regulations)., dated the 8th July, 2024, publishing the Council of Architecture (Minimum Standards of Architectural Education) (Amendment) Regulations, 2024, under sub-section (3) of Section 45 of the Architects Act, 1972.

[Placed in Library. See No. L. T. 490/18/24]

- II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 33 and sub-section (4) of Section 34 of the Tripura University Act, 2006:-
 - (a) Annual Report of the Tripura University, Suryamaninagar, Tripura, for the year 2022-23,
 - (b) Annual Accounts of the Tripura University, Suryamaninagar, Tripura, for